

(b) No such proposal is being considered by the Government.

#### **Nevada Atomic Test**

\*426. **Shri Raghunath Singh:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that observers of 47 nations have been invited to witness the series of Atomic Tests at Nevada; and

(b) if so, whether India has been invited or not?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Government have no information on the subject.

(b) Does not arise.

#### **Dyeing and Printing Houses**

\*427. **Shri Kodiyam:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) what are the main considerations on which the All India Khadi and Village Industries Board did not consider it feasible to open new dyeing and printing houses and/or augmenting the capacities of the existing dyeing and printing sections of the khadi production centres; and

(b) what policy the All India Khadi and Village Industries Board propose to follow in the Second Five Year Plan in the matter?

**The Minister of Commerce (Shri Kanungo):** (a) The All-India Khadi & Village Industries Board did not, and its successor, the Khadi and Village Industries Commission, does not, itself manage any dyeing house or printing house. Financial assistance is however provided to the recognised institutions of the Board which are in charge of production, dyeing and printing of khadi in accordance with consumer demand. There was, however, no application from these institutions for assistance towards this purpose.

(b) The Khadi and Village Industries Commission will follow the policy of developing the industry through financial assistance to its recognised institutions. With the increase in the demand for khadi, which has been evident since 1956-57, it is likely that institutions would ask for establishment of additional dyeing houses or for expanding existing ones to meet the regional demands. Applications are also likely to be made for setting-up screen printing houses to satisfy consumer preference in various markets. The increased demand and the nature of consumer preference will determine the kind of action to be taken by the institutions and the Commission.

#### **National Discipline Scheme**

\*428. **Shri S. C. Samanta:** Will the **Minister of Rehabilitation and Minority Affairs** be pleased to state:

(a) the amount spent for the propagation of the National Discipline Scheme up-to-date;

(b) how many schools and in which States have come under this Scheme; and

(c) the programme chalked out for the Second Five Year Plan?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) Rs. 9.70 lakhs upto 31st March, 1957.

(b) A statement is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 5.]

(c) No additional programme has been worked out yet; the extension of the Scheme to Educational Institutions other than those financed by the Rehabilitation Ministry or run for displaced students is, however, under consideration of the Ministry of Education.